

No. A-60011/28/2010-Admin.I (LA)
Government of India
Ministry of Law & Justice
Department of Legal Affairs

Shastri Bhawan, New Delhi
Dated the 08th, August, 2023

OFFICE ORDER NO. ²²²/2023

Consequent upon transfer/posting of officers, the competent authority in pursuance to the provisions contained in Section (5)(1) and (2) of the Right to Information Act, 2005, has re-designated the following officers of this Department as First Appellate Authority and Central Public Information Officer (CPIO):-

S. No.	Sections	CPIO (Sh./Shri/Smt.)	Link Officer of CPIO (Sh./Shri/Smt.)	First Appellate Authority (Sh./Shri/Smt.)	Link officer of First Appellate Authority (Sh./Shri/Smt.)
1.	Admn-III (LA)	Niranjan Nayak, US	US Thakur, Director	Dr. Rajiv Mani, AS	R. S. Verma, AS
2.	Advice-A	Savita Rani Singal, ALA	Satish Kumar Singh, ALA	D.K. Singh, CCA	Sunita Anand, JS & LA
3.	ADR	Milind Mujumdar, US	Avnit Singh Arora, Director	Dr. Rajiv Mani, AS	Sunita Anand, JS & LA
4.	Coordination & Budget related matters	Shri Milind Mujumdar, US	US Thakur, Director	D.K. Singh, CCA	V.K. Sharma, JS & LA
5.	RTI Cell	Jyoti Divya, ALA	Neeraj Rawat, ALA	Dr. Padmini Singh, JS & LA	V.K. Sharma, JS & LA
6.	Drafting Section	Savita Rani Singal, ALA	-	Sunita Anand, JS & LA	-
7.	International Law & Cooperation Section	Haimanti Bhattacharya, Director	Avnit Singh Arora, Director	Dr. Rajiv Mani, AS	-
8.	Monitoring, Evaluation Section & Annual Report	Haimanti Bhattacharya, Director	-	Dr. Rajiv Mani, AS	-
9.	IEC & Social Media Unit	Amit Kumar, US	-	Vijay Kumar Sharma, JS & LA	-
10.	Cyber Security Cell	Madhubaia Soni, US	-	Dr. Rajiv Mani, AS	-
11.	BS, Kolkata	Subhro Jyoti Mukherjee, ALA	-	A. A. Ansari, Sr. GA	-
12.	BS, Mumbai	S.K. Ramanna, ALA	-	M. C. Prusty, Addl. GA	-

V. S. Chauhan
(V.S. Chauhan)

Under Secretary to the Govt. of India

To,

1. Officers concerned
2. PS to Hon'ble MoS (I/C)/ PPS to LS/PSOs or Sr. PPS to Additional Secretaries/ PSOs or Sr. PPS to JS & LAs
3. Central Agency Section/Litigation (HC & CAT)/Litigation (LC)/Branch Secretariats
4. All Sections in the Department of Legal Affairs (through email)
5. Hindi Section for providing Hindi version of the above order to NIC Cell for uploading on the website of this Department.
6. NIC Cell with request to upload the above order on the website of this Department.
7. E-office portal and Office order folder

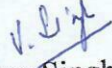
F.No.A-60011/28/2010-Admn.I(LA)

Government of India
Ministry of Law and Justice
Department of Legal Affairs

Shastri Bhawan, New Delhi
Dated the 20th April, 2023

OFFICE ORDER NO. 109/2023

Consequent upon the acceptance of competent authority, **Mr. Sudarshana K., Additional Government Advocate**, is designated as the Central Public Information Officer (CPIO) of the Notary Cell with immediate effect or until further orders.


(Varun Singh Chauhan)
Undersecretary to the Govt. of India
Tel. Phone: 23383634

To,

1. Officers Concerned
2. PS to Hon'ble MLJ / Sr. PPS to Hon'ble MoSLJ / PPS to Sr.GA.
3. PPS to Addl. Secretaries/PPS to JS&LA/PPS to Sr.GA
4. Central Agency Section/ Litigation (HC)/ Litigation (LC)/ CAT Sections.
5. Branch Secretariats-Mumbai/Chennai/Kolkata/Bengaluru
6. All Sections in the Department of Legal Affairs.
7. Hindi Section for providing Hindi Version of the above order for uploading on the website.
8. NIC Cell with request to upload the above order on the website of this Department.
9. e-office portal.
10. Office Order Folder

F. No. A-60011/28/2010-Admn.I (LA)

Government of India
Ministry of Law and Justice
Department of Legal Affairs

Shastri Bhawan, New Delhi
Dated the 16th January, 2023

OFFICE ORDER NO. 22 /2023

In partial modification and supersession to this Department's Order No. 232/2022 dated 14th December, 2022, the competent authority in pursuance to the provisions contained in Section (5)(1) and (2) of the Right to Information Act, 2005, has re-designated the following officers of this Department as First Appellate Authority and Central Public Information Officers (CPIO):-

S. No.	Sections	CPIO (Sh./Shri/Smt.)	Link Officer of CPIO (Sh./Shri/Smt.)	First Appellate Authority (Sh./Shri/Smt.)	Link officer of First Appellate Authority (Sh./Shri/Smt.)
1.	Judicial	Jay Praksh Dubey, DLA	Haimanti Bhattacharya, Director	Vijay Kumar Sharma, JS&LA	Sunita Anand, JS & LA
2.	Notary	Dr. Amit Tyagi, DLA	Sudarshan K., Addl. GA	Sunita Anand, JS & LA	Vijay Kumar Sharma, JS&LA
3.	Implementation Cell	Dr. Harinder Pal Singh, ALA	Savita Rani Singal, ALA	R. S. Verma, AS	Dr. Rajiv Mani, AS
4.	RTI Cell	Jyoti Divya, ALA	Neeraj Rawat, DLA	Dr. Anju Rathi Rana, AS	Sunita Anand, JS & LA
5.	Advice-A	Savita Rani Singal, ALA	Satish Kumar Singh, ALA	Vijay Kumar Sharma, JS & LA	Sunita Anand, JS & LA
6.	Advice -B & C	Satish Kumar Singh, ALA	Savita Rani Singal, ALA	Vijay Kumar Sharma, JS & LA	Sunita Anand, JS & LA
7.	Admin.I (LA)	Varun Singh Chauhan, US	Milind Mujumdar, US	Vijay Kumar Sharma, JS & LA	Sunita Anand, JS & LA
8.	Vigilance Unit	Varun Singh Chauhan, US	Milind Mujumdar, US	Vijay Kumar Sharma, JS & LA	Sunita Anand, JS & LA
9.	Admin.II (LA)	Amit Kumar, US	Milind Mujumdar, US	Vijay Kumar Sharma, JS & LA	Sunita Anand, JS & LA
10.	Admin.III (LA)	Saji Gopinath P, US	Uma Shankar Thakur, Director	Dr. Rajiv Mani, AS	R. S. Verma, AS
11.	Admin.IV (LA)	Madhbala Soni, US	S.K. Makkar, DS	Sunita Anand, JS & LA	Vijay Kumar Sharma, JS & LA

V. S. 7.

12.	PG Cell	Saji Gopinath P., US	U. N. Mishra, SO	R. S. Verma, AS	Dr. Rajiv Mani, AS
13.	Library & Research Section	Debjit Sarkar, ALIO	Avnit Sigh Arora, Director	Sunita Anand, JS & LA	Vijay Kumar Sharma, JS&LA
14.	Cash Section	Kuldeep Mendiratta, US	U. N. Mishra, SO	Vijay Kumar Sharma, JS & LA	Sunita Anand, JS & LA
15.	Training Division	V. S. Chauhan, US	Preeti Wadhwa, SO	Dr. Anju Rathi Rana, AS	Sunita Anand, JS & LA
16.	OL Wing (Hindi Section)	Savita Singh, DD	Shamsher Singh, AD	R. S. Verma, AS	Dr. Rajiv Mani, AS
17.	NDIAC Cell	Avnit Sigh Arora, Director	Milind Mujumdar, US	Dr. Rajiv Mani, AS	R. S. Verma, AS
18.	ACI Section	Avnit Sigh Arora, Director	Milind Mujumdar, US	Dr. Rajiv Mani, AS	R. S. Verma, AS
19.	LIMBS & IT Management	Madhubala Soni, US	S.K. Makkar, DS	Dr. Rajiv Mani, AS	R. S. Verma, AS
20.	Litigation (HC)/ CAT	Mohd. Muqeem, Addl. LA	-	Vijay Kumar Sharma, JS & LA	-
21.	Litigation (LC)	Sukriti Kr. Tiwari, ALA	-	Vijay Kumar Sharma, JS & LA	-
22.	BS, Kolkata	Subhro Jyoti Mukherjee, ALA	-	M. C. Prusty, Addl. GA	-
23.	BS, Chennai	Jaspal Singh Dhanju, ALA	-	Radhakrishna, Sr. PPS	-
24.	BS, Bengaluru	B. Nanda Kumar, ALA	-	T.K. Malik, Addl. LA	-
25.	BS, Mumbai	S.K. Ramanna, ALA	-	A. A. Ansari, Addl. GA	-

V. S. Chauhan

(V. S. Chauhan)

Under Secretary to the Govt. of India

Tele- 2338 3634

To: -

1. Officers Concerned.
2. PS to Hon'ble MLJ/ Sr. PPS to Hon'ble MoSLJ/Sr. PPS to LS
3. PSOs/Sr. PPS to Addl. Secretaries; PSO/Sr. PPS to JS & LAs
4. Central Agency Section / Litigation (HC)/ Litigation (LC)/ CAT Sections
5. Branch Secretariats- Mumbai/Chennai/Kolkata/Bengaluru.
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